

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

20-1

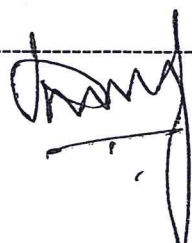

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/107/2016  
NAME OF THE PETITIONER(S) : C.J. Mathew  
NAME OF THE RESPONDENT(S) : M/s Greendot Hotels & Resorts (India) Pvt. Ltd. & 3 others  
UNDER SECTION : 397/398 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	MADAN POLICKAL	for Petr.	
2.	K.S. Ravichandran P.C.S. M.K. Preetha for KSR & Co.	} for Respondents	

  
 M.K. Preetha

ORDER

Counsel for Petitioner present. Counsel for Respondent present and submitted arguments in part. Put up on 23.01.2018 at 02.30 P.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk